

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**CA No. 66 Appeal No. 205/2017**

**In the matter of:**

Sai Computers Pvt. Ltd.  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 11.09.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant : Mr. Dilip Kumar Niranjana, Adv.  
Mr. Rishabh Gupta, Adv.  
For the Respondent :  
For the IT : Ms. Lakshmi Gurung, Adv.  
Ms. Easha Kadian, Adv.

**ORDER**

CA 66/2018, C-IV has been filed with the prayer to allow the appellant to file additional documents namely bank statements and ledger accounts. The application is allowed and disposed of in terms of the above order. The main appeal listed on 19.09.2018.

Sd/-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh

